GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF PHARMACEUTICALS

RAJYA SABHA UNSTARRED QUESTION No. 3386 TO BE ANSWERED ON 1st APRIL, 2025

Opening of pharma/medical shops by State Government

3386 Dr. Kanimozhi NVN Somu:

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) whether it is a fact that, State Governments are opening pharma/medical shops in their respective States as part of Government scheme, if so, the details of the schemes currently in place, State-wise, and the details of funds spent by the respective States;
- (b) whether Union Government is allocating any specific funds or providing financial assistance to support the establishment of these medical/pharma shops by State Governments, if so, the details of the proposed funds earmarked, State-wise; and
- (c) the manner in which Government plans to ensure affordability, and access to essential medicines through these State-run shops?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS

(SMT. ANUPRIYA PATEL)

(a) to (c): The Government is implementing the Pradhan Mantri Bhartiya Janaushadhi Pariyojana scheme to make quality generic medicines available at affordable prices to all. Under the scheme, a total of 15,057 Jan Aushadhi Kendras (JAKs) have been opened till 28.2.2025 across the country. The Government has adopted a franchise-like model for opening of JAKs by inviting online applications from individual entrepreneurs, non-governmental organisations, societies, trusts, firms, private companies, etc. The State- and Union-territorywise number of JAKs opened is at Annexure.

All JAK owners are eligible for incentive at the rate of 20% of the monthly purchases made by them, subject to a monthly ceiling of ₹20,000 and meeting certain conditions such as maintaining stock of specified medicines. In addition, a one-time incentive of ₹2 lakh is provided to outlets opened in the North-Eastern States, Himalayan areas, Island territories and aspirational districts or those opened by women entrepreneurs, ex-servicemen, *divyangjan* and members of the Scheduled Castes and Scheduled Tribes, as support towards furniture, computers, refrigerators and other fixtures. There is no State- or Union-territory-wise earmarking of funds under the scheme.

State and Union Territory Governments and district administrations are requested from time to time to create awareness about the scheme and to provide rent-free space for opening Jan Aushadhi Kendras (JAKs) in government hospitals, community health centres and primary health centres.

For smooth supply and product availability at JAKs, an end-to-end IT-enabled supply chain system has been established. It comprises one central warehouse at Gurugram and four regional warehouses at Bengaluru, Guwahati, Chennai and Surat. Further, 36 distributors have been appointed across the country to strengthen the supply chain system. In addition, availability of 400 fast-moving products is monitored regularly to ensure their availability. Moreover, a minimum stocking mandate has been implemented for 200 medicines consisting of the 100 top-selling medicines in the scheme product basket and 100 fast-selling medicines in the market. Under the stocking mandate, JAK owners become eligible for claiming incentive based on stocks of the said 200 medicines maintained by them.

Annexure referred to in the reply to parts (a) to (c) of RAJYA SABHA UNSTARRED Q. No. 3386 for answer on 1.4.2025, raised by Dr. Kanimozhi NVN Somu, regarding opening of pharma/medical shops by State Government

JAKs opened (as on 28.2.2025)

S. No.	State / Union Territory	JAKs opened
1	Andaman and Nicobar Islands	9
2	Andhra Pradesh	275
3	Arunachal Pradesh	34
4	Assam	170
5	Bihar	812
6	Chandigarh	11
7	Chhattisgarh	278
8	Delhi	492
9	Goa	15
10	Gujarat	760
11	Haryana	408
12	Himachal Pradesh	71
13	Jammu and Kashmir	318
14	Jharkhand	148
15	Karnataka	1,425
16	Kerala	1,528
17	Ladakh	2
18	Lakshadweep	1
19	Madhya Pradesh	545
20	Maharashtra	708
21	Manipur	54
22	Meghalaya	25
23	Mizoram	15
24	Nagaland	22
25	Odisha	682
26	Puducherry	33
27	Punjab	489
28	Rajasthan	486
29	Sikkim	11
30	Tamil Nadu	1,363
31	Telangana	199
32	Dadra and Nagar Haveli and Daman and Diu	39
33	Tripura	28
34	Uttar Pradesh	2658
35	Uttarakhand	313
36	West Bengal	630
Total		15,057
